

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.59/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Sangita Jhunjhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|------------------------|-----------------------|------------------|
| 1. | Ms. Swapna Chakraborty | } For the Petitioners | H. K. R. 18/9/17 |
| 2. | Ms. Sidhartha Sharma | | |

ORDER

Ld. Counsel for the petitioners are present.

List the matter on 03/11/2017.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)